कर ११० हो गया । इस के पश्चात यह जून, १९६३ तक ११० पर स्थिर रहा ।

(ख) दिल्ली में कीमतो को बढ़ने से रोकने के लिए सरकार द्वारा जो कदम उठाये गये उनके ब्योरे का विवरण सभा पटल पर रखा गया है । [पुस्तकालय में रखा गया ; देखिये सख्या एल टी०–१५५६/६३ ।]

(ग) दिल्ली के औद्योगिक कामगरों के लिए उपभोक्ता मूल्य सूचकांक (आधार १९६०:१००) जून, १९६३ में ११० था जब कि जून, १९६२ में यह १०७ था ।

तिब्बती शरणार्थी बच्चे

८६९. श्रीमती सावित्री निगम : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) तिब्बत से आने वाले शरणार्थी बच्चों की कुल संख्या क्या है ; और

(ख) कितने बच्चे विदेशी संस्थाओं द्वारा गोद लिये गये ?

प्रधान मंत्री, वैदेशिक-कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : (क) ५ वर्ष से कम उम्र के कोई २,००० तिब्बती शरणार्थी बच्चे और ५ से १८ वर्ष की उम्र के करीब ६,००० बच्चे भारत में हैं ।

(ख) अब तक ३३१ तिब्बती शरणार्थी बच्चे विदेश गए हैं जिन में से १२१ को तो लोगों ने गोद ले लिया है, २०१ अध्ययन के लिए गए हैं और ९ बच्चे अपने अभिभावकों के साथ स्थायी रूप से वहां बसने के लिए चले गए हैं ।

Trespassing by Pakistanis

870. Shri Shree Narayan Das: Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that some Pakistanis removed Indo-Pakistani border demarcation posts at the border village Hemkumari under Haldibari Police Station of Cooch Bihar District on the 17th May, 1963 and posted them inside the Indian territory;

(b) if so, the circumstances in which this happened; and

(c) the steps taken to repost the demarcation posts at the right place and also to find out the culprits?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) to (c). During the month of May this year, a Pakistani national had encroached on a plot of agricultural land, about 64 sq. yards in area, belonging to an Indian national and situated on the Indo-East Pakistan border, within Indian territory, in village Hemkumari, P. S. Haldibari, District Cooch Bihar (West Bengal). The encroachment was effected by demolishing the existing 'ail' (raised earthen boundary) which separated the plot of land on the Indian side of the border from a plot of land belonging to the Pakistani national on the other side of the border; the 'ail' was shifted deep inside Indian territory.

Protests were lodged under the Ground Rules Agreement between the Governments of India and Pakistan, by the Government of West Bengal and our Deputy High Commissioner at Dacca, with the Government of East Pakistan demanding an immediate enquiry into the matter and restoration of the border 'ail'.

Techno-Economic Survey of Assam

871. Shrimati Jyotsna Chanda: Will the Minister of **Planning** be pleased to state:

(a) whether a Techno-Economic Survey of Assam has been conducted by the National Council of Applied Economic Research; and